

HIGH COURT OF JAMMU & KASHMIR AT JAMMU

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

Subject : Corrigendum to Notification No.1351 of 2021/RG dated 17.11.2021.

CORRIGENDUM

Please read **Ms. Syeda Shazia** instead of Ms. Syed Shazia bearing Enrolment No.JK-785/2021 as mentioned in the Notification No.1351 of 2021/RG dated 17.11.2021 issued by the High Court of Jammu & Kashmir and Ladkah in her favour.

(Mohammad Yasin Beigh)
Registrar (Adm.)

No: 1802-08/RA/LP Dated: 3-2-2022

Copy to the: -

1. Registrar Judicial, High Court Wing Jammu/Srinagar.
2. Principal District & Sessions Judge, Baramulla.
3. Secretary, Bar Council of India, New Delhi.
4. President, District Bar Association, Baramulla.
5. Manager Government Press, Jammu for publication in the next issue of the Govt. Gazette.
7. CPC, e-Courts, High Court of J&K and Ladakh, Jammu with the request to upload the same on the official website of J&K High Court for information of all the concerned.
8. Ms. Syeda Shazia, Advocate D/O Syed Nazir Ahmad R/O Nooripora, Pattan, District Baramulla for information.

Registrar (Adm.)